

DIVISION BENCH

ITEM NO.117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.206/2021, IA NO.123/2021, IA NO.328/2021, IA NO.131/2022,
IA NO.448/2022 & IA NO.524/2023 IN CP(IB) No.391/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S M/S RENURESIDENCY PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Abhishek Anand, Adv. : *For Applicant/ RP, Mr. Shravan Kumar
Vishnoi present in person*
- Sh. Zoheb Hussain, Adv. : *For the Res. in IA No.206/2021*
- Sh. G.P. Madaan with : *For the Applicant in IA No.328/2021*
Sh. Aishwarya Adlakha, Adv. : *& IA No.524/2023*
- Sh. Raghav Dev Garg, Adv. : *For the COC*

ORDER

- 1. At the request of Ld. Counsels representing the parties, the matter is
adjourned for final hearing on 18th July, 2024 to come up at 2:30 pm.**

**-Sd-
(Ashish Verma)
Member (Technical)**

5th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

**-Sd-
(Praveen Gupta)
Member (Judicial)**